

2018
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 1250 – A

Dated, Calcutta, the 28th February, 2018

**From : Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) The District Judge of all Districts
including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Members of the Registry, The Hon'ble High Court at Calcutta**
- 7) The Director, West Bengal Judicial Academy**

**Sub. : Filling up six (06) vacancies of Judicial Member in Central
Administrative Tribunal on deputation basis.**

Sir,

With reference to the subject captioned above, I am directed to inform that a Vacancy circular bearing No. A.11013/6/2017-AT dated 01.02.2018 as received from the Department of Personnel & Training, Ministry of Personnel, Public Grievances and Pensions, Government of India, has been **uploaded** in the website of the Hon'ble Court for disseminating information to all the Judicial Officers fulfilling the requisite eligibility criteria (as mentioned therein) towards filling up six (06) vacancies for the post of Judicial Member in Central Administrative Tribunal.

I am to request you to visit the website of the Hon'ble Court and (www.calcuttahighcourt.nic.in) and cause informing other officers accordingly so that applications (in prescribed format) along with requisites, if any sought for, are received **on or before 15th March, 2018** positively.

Yours faithfully,

Sd/-

Registrar (Judicial Service)